

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 113(ND)/2011
RT CP No.25/Chd/Pb/2016**

Narinder Kumar Bawa & Anr.

...Petitioners

Versus.

M/s Prakash Communications Ltd. & Ors.

...Respondents

Present: Mr. Manish Jain with Mr. Mayur Kanwar, Advocates for
the petitioners.
Mr. B.S. Sangha, Mr. Amit Vinayak, Advocates
for respondents No.2 & 3.

This matter could not be taken up due to rush of work. List on
16.03.2018 for arguments.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

February 01, 2018
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